

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 19 OF 2000

Applicant/s Sh. OP. Pandey

Respdts. VOI and Ors.

Advocate for Applicant/s Sh. S. Narain
Sh. C. P. Gupta

Advocate for Respondent/s Sri A.K. Pandey
Shri Ashish Srivastava
Shri Prashant Mathur

Notes of the Registry	Orders of the Tribunal	Sheet No. 52
	<p>O.A. NO.19/2000 16.11.2009 Hon'ble Mr. Justice A.K. Yog, Member (J) Hon'ble Mr. S.N Shukla, Member (A) Sri Jaswant Singh, Advocate holding brief of Shri S. Narayan, Advocate learned counsel appearing for the Applicant stated that applicant is not responding in spite of repeated communication and as such he has no instruction to press this O.A. O.A dismissed for non-prosecution.</p> <p>Shri Prashant Mathur, Advocate appearing for respondents No. 1 to 3, Shri Ashish Srivastava, Advocate appearing for Respondent No. 4 and Shri A.K. Pandey, Advocate appearing for respondent No.5 present and they have no objection to the request made on behalf of applicant for dismissing the O.A. for non-prosecution.</p> <p><i>On</i> A.M</p> <p><i>An</i> J.M</p> <p>Manish/-</p>	

Contd. On Sheet No. _____